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Title: Need to pay compensation to the victims of elephant menace in Chamarajnar Parliamentary Constituency, Karnataka.

SHRI R. DHYUVANARAYANA (CHAMRAJANAGAR): Sir, I would like to draw the attention of the House to the very low compensation paid to the farmers whose crops are getting destroyed by the elephants entering into their fields. I represent the Chamrajanagar constituency in Karnataka where 40 per cent of the total area is under forest. The area has got two tiger projects, where the population especially of elephants is quite heavy. These elephants enter the fields of the farmers and destroy their standing crops. The compensation given to the farmers by the Government is very low and it is unscientific. During the year 2009, they had fixed the crop compensation rate. So, my humble request to the Government, through you, is that the crop compensation should be enhanced. Secondly, solar fencing should be erected and elephant-proof trenches should be built to avoid elephants from entering fields of the farmers.

In this connection, I want to put a word, through you, to the Government that highly enhanced crop compensation should be given, and solar fencing and elephant-proof trenches should be made as early as possible.